

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 299 OF 2016

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Damodar Valley Corporation	Appellant(s)
Vs.		
West Bengal State Electricity Distribution Co. Ltd. & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-4

ORDER

Admit. Issue notice. Mr. Rajiv Yadav takes notice on behalf of Respondent No.4. Notice be issued to the other Respondents returnable on 08.02.2017. Dasti, in addition, is permitted.

List the matter on **08.02.2017**. Tag to Appeal Nos. 312 & 326 of 2016.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt